

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 56

Dated Guwahati, the 11th August, 2020

On account of pandemic conditions and spread of Coronavirus/COVID-19 at all levels in the four states of Assam, Nagaland, Mizoram and Arunachal Pradesh, Hon'ble the Chief Justice has been pleased to constitute a "Committee for taking decisions for opening the Courts, or imposing restrictions on Court functioning of the Gauhati High Court (Principal Seat) as well as its outlying Benches and subordinate Courts of Assam, Nagaland, Mizoram and Arunachal Pradesh" consisting of Hon'ble Judges as follows:-

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES
Committee for taking decisions for opening the Courts, or imposing restrictions on Court functioning of the Gauhati High Court (Principal Seat) as well as its outlying Benches and subordinate Courts of Assam, Nagaland, Mizoram and Arunachal Pradesh	1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Manish Choudhury

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/1888-1908/ G, Dated 11th August, 2020

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati
- 5) The The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Court Manager, Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*

Contd..

- 11) The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, Guwahati
- 13) The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr. Justice Prasanta Kumar Deka, Judge, Gauhati High Court, Guwahati
- 15) The P.S. to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 17) The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
- 18) The Court Master, Court. No. _____, Gauhati High Court, Guwahati.
- 19) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 20) The Chief Security Officer, Gauhati High Court, Guwahati.
- 21) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


11/08/2020
REGISTRAR GENERAL


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